

This arrangement has posed a lot of difficulties and inconvenience to the people of Manipur. The State Government has also requested for the restoration of the flight which has been discontinued, that is the direct flight between Delhi and Manipur via Guwahati. I also urge upon the Government to look into the matter urgently and issue instructions for the restoration of the direct flight between Delhi and Imphal. It may not be out of place here to mention that since 1979 Manipur had been having a daily direct flight to Delhi till 18.2.1990. After the grounding of the A-320 aircraft, the flight which had been there for more than 11 years has been cancelled. It is my humble submission that the direct flight could be restored. Thank you.

Inadequate Central Assistance to the State of Rajasthan

श्री राज बंस बंसवाल (राजस्थान) : माननीय उपसभापति महोदया, मैं आपके माध्यम से केन्द्रीय सरकार का ध्यान एक ऐसे असंतुलन की ओर आकर्षित करना चाहता हूँ जो राजस्थान के साथ किया गया है। केन्द्रीय सरकार ने अपने उद्योग विभिन्न प्रान्तों में लगाए और उनमें इनवैस्टमेंट किया। लेकिन मुझे यह कहते हुए बड़ा दुख हो रहा है और मैं बहुत दुखी मन से यह बात व्यक्त कर रहा हूँ कि राजस्थान में केन्द्रीय सरकार ने अपने उपक्रमों के माध्यम से केवल 1137 करोड़ रुपए का इनवैस्टमेंट किया जब कि अन्य प्रान्तों में कहीं पर 15 हजार करोड़ रुपए का, कहीं पर 9 हजार करोड़ रुपए का और कहीं पर 6 हजार करोड़ रुपए का किया है। राजस्थान के साथ इस प्रकार का स्टेप मदरली ट्रीटमेंट किया गया है, यह वास्तव में बड़ी आश्चर्य की बात है। खास तौर से उस समय जब कि राजस्थान में कांग्रेस की सरकारें रहीं और केन्द्र में भी कांग्रेस की ही सरकार रही। क्यों नहीं कांग्रेस को सरकार ने केन्द्रीय सरकार को मजबूर किया कि राजस्थान

में भी केन्द्रीय उद्योग लगे जिससे कि वहाँ पर विकास हो सके।

महोदया, राजस्थान के पास बहुत प्राकृतिक संपदा है। उसके पास मिनरल रिसोर्स है, नेचुरल रिसोर्स है। वहाँ से लाइम स्टोन बाहर जाता है, वहाँ से फास्फेट बाहर जाता है, वहाँ से लिप्नाइट बाहर जाता है। राजस्थान से अधिकतम कच्चा माल बाहर जा रहा है लेकिन राजस्थान में केन्द्रीय उद्योग लगाने की दृष्टि से कोई सीरियस प्रयत्न नहीं किए गए। इसी कारण, इस सदन के माध्यम से जो नई सरकार आई है, उससे मैं आग्रह करना चाहूँगा कि इस प्रकार के असंतुलन को दूर करे और राजस्थान में अपने उपक्रमों के द्वारा इनवैस्टमेंट को बढ़ाने के लिए सोझ प्रयत्न करे। राजस्थान के लोगों की यह अनुभव नहीं होने देना चाहिए कि उसके साथ किसी प्रकार का लोतेला व्यवहार किया जा रहा है या अपेक्षापूर्ण व्यवहार किया जा रहा है। मैं अपनी राष्ट्रीय सरकार से अनुरोध करता हूँ कि वह इस मामले में गंभीरता से विचार करे अन्यथा राजस्थान में धीरे धीरे यह विचार हो रहा है कि हमारा रूँ मेटेोरियन बाहर ले जाया जाता है लेकिन वहाँ उद्योग नहीं लगाए जाते हैं। राजस्थान के लोगों ने बाहर जाकर उद्योग लगाए हैं, फिर भी राजस्थान औद्योगिक विकास में पिछड़ गया है। मैं इस सदन के माध्यम से सरकार से मांग करता हूँ कि वह ठीस कार्यवाही करे और यह आश्वासन देता कि राजस्थान विकास के प्रगति पथ पर बढ़कर हिन्दुस्तान के नक्शे में अपना मान्यता प्राप्त स्थान प्राप्त करे।

सधन्यवाद।

Need to ban Smoking in Public Places

SHRI JOHN F. FERNANDES (Goa):
Thank you for calling me to make this
Special Mention.

[Shri John F. Fernandes]

Madam, there are expert medical study reports published by international institutions that 30 per cent of Cancer is caused by passive smoking, that is, inhaling tobacco smoke exhaled by a smoker. The unwary people who are mostly non-smokers, including innocent children, are victims of this passive smoking. Our Government realising the seriousness of this hazard have banned smoking in the trains domestic airlines and medical institutions to begin with. But majority of our people are exposed to this menace of passive smoking as smoking is permitted at public places like shopping areas, restaurants, bus stands, railway terminals and educational institutions.

I would, therefore appeal to the Government to bring a legislation to ban smoking at all the public places, including Government offices. Madam, it is said that charity begins at home and we will do well by first banning smoking in the Parliament House. I hope my colleagues will take this suggestion seriously and support this measure. Thank you.

THE DEPUTY CHAIRMAN: That is the reason we do not allow it in the Chamber.

SHRI M. A. BABY (Kerala): Madam, I would like to associate myself.

SHRI MD. SALIM (West Bengal): I also associate myself.

THE DEPUTY CHAIRMAN: The whole House associates itself. Now we will take the Prasar Bharati (Broadcasting Corporation of India) Bill, 1990.

THE PRASAR BHARATI (BROADCASTING CORPORATION OF INDIA) BILL, 1990

SHRI M. M. JACOB (Kerala): Madam, I want to make a submission on this. There are a large number of speakers who want to participate in the Prasar Bharati Bill and I under-

stand in the Lok Sabha they have taken more than two days for the debate on the particular Bill. Considering the importance of the Bill I request that the time may be extended beyond four hours.

SHRI N. K. P. SALVE (Maharashtra): Madam, I want to submit very respectfully that when the matter was reconsidered in the Business Advisory Committee, I made my party's position absolutely clear that in view of the importance of the measure which is there in this Bill and in view of the long debate which had gone on in the Lok Sabha, the time allotted for this debate could not be less than eight hours.

THE DEPUTY CHAIRMAN: I have also suggested to the Government that we should have more time than Lok Sabha has taken. Even if the Lok Sabha has not taken, we should talk about our House. We have this important Bill and many Members should be enabled to speak.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam, I understand the demand of the Opposition in this regard and I just want to say that the Business Advisory Committee has allotted four hours, but we may not go by that. Therefore, my suggestion is that we can sit longer. (*Interruptions.*)

THE DEPUTY CHAIRMAN: Let him say what he wants to say. If you do not like it, you can always object, but let him say what he wants to say.

SHRI M. S. GURUPADASWAMY: Let me make a suggestion to you. This is an important Bill, I understand and Members may feel that four hours are not enough. They must have more hours. Therefore, my suggestion is we will not have the lunch hour at all and also we can sit longer after 6 o'clock and tomorrow my colleague will reply in the morning. We have no objection to sitting longer.

SHRI M. M. JACOB: Madam, we put up a proposal for today and tomorrow. They are not prepared to